

(NextGen Airports for Bharat) Nirman, as announced in the Union Budget 2018, is intended to develop sufficient airport and air space capacity. NABH Nirman, a multi-year program, envisages to expand India's aviation capacity 4 to 5 times to serve a billion passenger trips a year. This program includes overall passenger growth projections, detailed passenger forecasts for all major airports, new regulatory approaches for greenfield and brownfield airports, collaborative urban and land planning frameworks with various States, and necessary financing to build out aviation capacity. Various experts have estimated that aviation capacity expansion to reach a billion trips will require between ₹ 3 lakh crores and 4 lakh crores. Airport investments are required in both commercially viable major airports, minor airports operated as a public service and wide range of other landing facilities such as no-frills airports, helipads, and water-based ports for seaplanes. Significant investments are also required in managing air space and in digitizing air traffic management.

(c) and (d) Yes, Sir. AAI has floated a Request For Proposal (RFP) to select a consultant to evaluate the capacity of 48 of its airports and suggest ways and means to increase the capacity. The capacity of airports is being reassessed in view of the introduction of automation, better slot management and system improvement.

#### **Bringing ATF under GST**

818. DR. PRABHAKAR KORE: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that higher jet fuel prices are impacting airlines and in turn passengers through rising fares;

(b) whether Government proposes to include Aviation Turbine Fuel (ATF) and jet fuel in Goods and Services Tax (GST);

(c) if so, what will be the annual relief by input tax credit if ATF is included in GST along with details thereof; and

(d) the details of other steps taken by Government to check the prices of jet fuel and to reduce burden on passengers?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) No such analysis has been carried out by this Ministry. The cost of Aviation Turbine Fuel (ATF) constitutes approximately 35-50% of Operational cost of an airline in India.

(b) At present, there is no such proposal to include Aviation Turbine Fuel (ATF) under GST.

(c) Does not arise.

(d) The pricing of ATF was deregulated with effect from 1st April, 2001 and the Public Sector Oil Marketing Companies (OMCs) take appropriate decision on pricing of ATF in line with its international price and other market conditions.

#### **Work on Jharsuguda airport in Odisha**

819. SHRI PRASANNA ACHARYA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) by when the construction work of Jharsuguda airport in Odisha will be completed and by when it is going to be commissioned;

(b) the total amount being spent for this new airport and what is the share of the State Government of Odisha; and

(c) whether the Ministry of Civil Aviation is considering to name this airport after Veer Surendra Sai, the great freedom fighter as proposed by Hon'ble Chief Minister of Odisha?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) The major construction work of Jharsuguda airport has been completed and the Directorate General of Civil Aviation (DGCA) has initiated the process for licencing of the airport.

(b) The total cost of the project is ₹ 200 crore of which the share of the State Government is ₹ 75 crore.

(c) As a general practice, the requests for naming/renaming of airports are considered based on the recommendations of the concerned State Government, supported by a resolution passed in the State Legislative Assembly. However, no such resolution for naming of Jharsuguda Airport after 'Veer Surendra Sai' has been received in this Ministry.

#### **Discussions for sale of Air India's iconic building in Mumbai to JNPT**

820. SHRI A. K. SELVARAJ: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is fact that the Government has started discussions for the sale of Air India's iconic building in Mumbai to Jawaharlal Nehru Port Trust (JNPT);

(b) if so, the details thereof;